

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

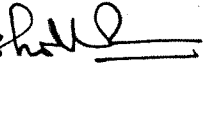
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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 23.07.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/165/2016
NAME OF THE PETITIONER(S) : S. DHARANI & 2 OTHERS
NAME OF THE RESPONDENTS : DHARANI TEXTILES PVT LTD & 8 OTHERS
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1.	R. VIDHYASHANKAR R. ASHOK KUMAR	Counsel For Petitioners	
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2.	JERIN ABHER SOJAN HARISHANKAR MANI	Counsel For Respondent	
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ORDER

Both the sides are present, prayed for an adjournment. At request, the matter stands adjourned. Put up on **05.09.2019** at **10.30 A.M.**

MS


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)